

Through you, I would like to tell the Government that in this way the situation may further deteriorate. If some immediate action is not taken, situation can deteriorate further and there is every apprehension that such an incident can recur. I would like to request the Government to constitute a commission immediately and establish a special court in order to take action against the guilty persons and to provide security to the Scheduled Castes. *(Interruption)*

12.36 hrs.

## PAPERS LAID ON THE TABLE

*[English]*

### Detailed Demands for Grants of the Ministry of Parliamentary Affairs for 1991-92

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMFN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGAI AM): On behalf of Shri Ghulam Nabi Azad, Sir I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Parliamentary Affairs for 1991-92

*[Placed in Library. See No. L. T—468/91]*

Annual Report of Oil Industry Development Board, New Delhi for the year 1989-90 etc.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): Sir, on behalf of Shri B. Shankaranand, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of Oil Industry Development Board New Delhi, for the year 1989-90 along with Audited Accounts under sub-section (4) of section 20 of the Oil Industry (Development) Act, 1974.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the oil Industry Development Board, New Delhi, for the year 1989-90.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

*[Placed in Library. See No. L. T—469/91]*

### Detailed Demands for Grants of the Ministry of Coal for 1991-92

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P. A. SANGMA): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Coal for 1991-92.

*[Placed in Library. See No. L. T—470/91]*

MR. SPEAKER Now matters under Rule 377. Shri Ankushrao Tope.

*(Interruptions)*